NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/ (IB)/2017

NAME OF THE PETITIONER(S)

: TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KALYAN JHABAK

DRKSHET MBHTA

COUNSEL FOR PETETEONER ON DONNER

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to issue notice to the respondents. Counsel for petitioner is also directed to cause private notice on the respondents by speed post and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Counsel for petitioner is directed to file an affidavit and also the bank statement as per Sec.9(3) (b) &(c) of IB Code, 2016. Put up on 14.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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